

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
SUPPLEMENTARY CAUSE LIST DATED **11.10.2023** (WEDNESDAY)  
CHENNAI BENCH (VIRTUAL MODE)  
**10:30 AM**

**In the Court of Hon'ble Mr. Justice M Venugopal, Member (Judicial), and  
Hon'ble Mrs. Shreesha Merla, Member (Technical)**

For Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 325/2023 IA No. 991/2023	Raj Television Network Ltd Vs Thaicom Public CompanyLtd	Mr. Mayan H Jain	Mr. K Moorthy For Caveator

Copy to:

By the order of Hon'ble Member (J)

Chennai Bench

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